

ITEM NO.22

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP. 11242/2016 in Criminal Appeal No.616/2016

DHARAMPAL AND ANOTHER

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(for impleadment and office report)

Date : 26/09/2016 This application was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE N.V. RAMANA

[IN CHAMBERS]

For Appellant(s) Mr. Varun Thakur, Adv.

Mr. Varinder Kumar Sharma,Adv.

For Respondent(s) Mr. Siddhartha Dave, Adv.

Ms. Jemtiben, Adv.

Mr. Farrukh Rasheed,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the CRL.M.P. No.11242/2016 along with the main appeal on its turn.

(RASHMI DHYANI )

(S.S.R. KRISHNA)

SR.P.A.

ASSISTANT REGISTRAR